

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 137 OF 2017**

**Dated: 27<sup>th</sup> March, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Fortum FinnSurya Energy Private Limited**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission &  
Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aditya K. Singh

Counsel for the Respondent(s) : Mr. S. Venkatesh  
Mr. Vikas Maini for R-1

Ms. Anuradha Mishra for R-2 & 3

Mr. N.K. Sharma (Rep) for MPPMCL

**ORDER**

List the matter on **19.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

*ts/mk*